

Sl. No	States/UTs	2011-12	2012-13	2013-14	2014-15	Total
25.	Nagaland					0
26.	Odisha	1		2	1	4
27.	Punjab		2			2
28.	Puducherry					0
29.	Rajasthan	3		1		4
30.	Sikkim					0
31.	Tamil Nadu	1	6		1	8
32.	Telangana					0
33.	Tripura					0
34.	Uttarakhand					0
35.	Uttar Pradesh	1	6	2	5	14
36.	West Bengal					0
	TOTAL	17	33	8	16	74

One stop crisis centre for women

2874. SHRI RAVI PRAKASH VERMA:

SHRIMATI RENUKA CHOWDHURY:

SHRI A.U. SINGH DEO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government had decided to set up one stop crisis centres for women in distress across the country;
- (b) if so, the number of such centres set up so far, State-wise;
- (c) the reasons for very slow pace of setting up such centres; and
- (d) the steps taken by Government to ensure availability of all kind of aid (legal, medical and psychological) to women in distress at one place while maintaining their privacy?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) The scheme for One Stop Centre for Women was approved i.e. on 4th March, 2015 with total project cost of Rs. 18.58 crore (for 2 years) for implementation through States/UTs from 1st April 2015. The Scheme envisages

establishment of 1 one Stop Centre in each State/UT in the first phase. The States have been requested for proposals in order to release funds. The proposal of 22 States/UTs has been approved and funds released to these States/UTs. Till date only 1 One Stop Centre has been set up at Raipur, Chhattisgarh on 16th July, 2015.

(d) The Centre will be integrated with a Women Helpline as well as all existing helplines and facilitate medical aid, police assistance, legal counselling/court case management, psycho-social counselling, temporary shelter to women affected by violence.

Awards for women empowerment

2875.SHRI AAYANUR MANJUNATHA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government proposes to institute an award similar to the Stree Shakti Puruskar/Award as a mark of recognition of the contribution of women from each district in the field of women empowerment, if so, the details thereof; and

(b) the time by which such Puruskar/Award is likely to be instituted?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The Ministry of Women and Child Development does not propose an award similar to the Stree Shakti Puruskar/Award as a mark of recognition of the contribution of women from each District in the field of women empowerment.

(b) Does not arise.

Crime against urban children

2876.DR. KANWAR DEEP SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is aware of the fact that incidents of crimes against urban children are on rise;

(b) whether Government has any mechanism to keep constant track on behavioural pattern of children living in urbanized societies leading them to be prey in the hands of criminals; and

(c) the measures taken or likely to be taken to curb such incidents?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) As per National Crime Records Bureau (NCRB), no separate data on crime against urban children is maintained separately, however, a total